

COURT-II
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal Nos. 67 of 2015 and 41 of 2015

Dated : **2nd March, 2016**

Present : **Hon'ble Mr. Justice Surendra Kumar, Judicial Member**
Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

Chhattisgarh State Power Distribution Co. Ltd.	Appellant(s)
Versus		
Chhattisgarh State Electricity Regulatory Commission	Respondent(s)

Counsel for the Appellant (s) : Mr. K. Gopal Choudhary

Counsel for the Respondent (s): Mr. Sandeep Rajpurohit
for Ms. Swapna Seshadri for R-1

ORDER

We have heard Mr. K. Gopal Choudhary, learned counsel for the Appellant. His arguments in the matter have not been completed.

Post the matter for remaining arguments in the matter on **10th March, 2016.**

(I.J. Kapoor)
Technical Member

(Justice Surendra Kumar)
Judicial Member

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